

[Shri Vithalrao Madhav rao Jadhav]
to be generated by these projects. This, in turn, would bring about all-round prosperity to the State. Thank you.

SHRI JAGESH DESAI (Maharashtra): Sir, I want to bring one fact to the notice of the House that last month, the Chancellor of Germany visited this country and a protocol has been signed between the Government of India and Germany for two power plants—one for Maharashtra and another... (*Interruptions*)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): No, no. We have to adjourn the House for lunch.

SHRI JAGESH DESAI: The Government of India should expedite that because we are getting the financial assistance from Germany and that project should also be expedited.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): The Special Mentions will be taken up after 5 o'clock. Now, the House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at thirty-five minutes past two of the clock. The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LANKA): Sir, I beg to lay on the Table a Statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 1992-93.

[Placed in Library. See No. LT-3556/93].

PROF. SAURIN BHATTACHARYA (West Bengal): Mr. Vice-Chairman, I am on a point of order. You are encroaching on Private Members' time.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): If any time is taken to that extent the time for Private Members' Bills will be extended.

PROF. SAURIN BHATTACHARYA: You will do it at the conclusion. Thank you.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF JAMMU AND KASHMIR (1992-93)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): Sir, I beg to lay on the Table a Statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Jammu and Kashmir for the year 1992-93.

[Placed in Library. See No. LT-3557/93].

THE BUDGET (JAMMU AND KASHMIR). 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Jammu and Kashmir for the year 1993-94.

[Placed in Library. See No. LT-3558/93].